DISCOVER LAW INDIAStudent Ambassador Program







You are invited to participate in **Discover Law India Student Ambassador Program**

DISCOVER MORE ABOUT THE AMBASSADOR PROGRAM

Discover Law India Student Ambassador Program is a national level student community comprising of prospective law students. The student community will interact and engage with law students from LSAG Associated Law Colleges across India. They will work towards promoting legal education by conducting events, competitions, drives and generating awareness via presentations or speeches in their schools. Their goal will be to help their fellow students gain a better understanding of legal profession and thereby promote legal education in India.

PARTICIPATION

The student will be required to conduct 5 events at their school level. The events would be based on law subjects, law school experience, careers in law, and various other themes. In addition to conducting independent events, students will be required to participate in other events conducted by LSAC Global. They may choose to work jointly and in collaboration with their fellow community members and law students from LSAG Associated Law Colleges to successfully host the events.

PROGRAM OBJECTIVES

The program will

- enhance student leadership and communication skills
- offer civic engagement opportunities
- promote professionalism
- create awareness about the field of law
- encourage students from diverse backgrounds to pursue their interest in the legal profession
- encourage peer to peer learning

Photo below: Future lawyers network at the 2019 LSAC Global Law College Forum (pre-pandemic).

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What you need to know to start your experience as a Discover Law India Student Ambassador

STEPS TO BECOME A STUDENT AMBASSADOR

- 1 Register to become an Ambassador.
- Write an essay of about 250-300 words on "Why do you want to study Law?" and send your entry to discoverlawindia@LSAC.org.

PROGRAM AWARDS

- Certificate of membership
- Good Character Certificate/University Recommendation
- I SAT—India fee discount
- Opportunity to be featured on our official website at Discoverlaw.in
- Interactions with senior officials at LSAC and legal dignitaries

STUDENT BENEFITS

This program will

- help students develop critical thinking and communication skills
- offer students an opportunity for educational growth
- acquaint students to law schools and legal profession
- foster an understanding of what it takes to get into a law school and learn more about law school experience

Steps to become a host school

Becoming a host school is a simple way to help students understand the legal profesion. **There is no fee involved in becoming a host school.**

- 1 Sign a letter of agreement
- 2 Nominate and encourage one or more student ambassadors
- 3 Assign a school sponsor (for example, a teacher)
 - The duty of the school sponsor will be to help students in completing their tasks effectively
- 4 Have an available classroom/online platform and dedicated time for conducting events

LSAG India LLP

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For more information, go to discoverlaw.in.

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